

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3280
ANSWERED ON:19.08.2004
NORMS FOR CONSTRUCTION OF ROADS UNDER PMGSY
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the provision made for allocation of funds to link the villages of all the States including Maharashtra having population of more than one thousand with the main roads under the Pradhan Mantri Gram Sadak Yojana;
- (b) the norms prescribed for treating a village of population of one thousand; and
- (c) the norms prescribed for construction of roads?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a) During the year 2004-05, an amount of Rs.2468 crore has been proposed for PMGSY out of which Rs.320 crore is for externally funded projects. Against this, an amount of Rs.2230 crore has been normatively allocated to the States, including Rs.130 crore for Maharashtra. As per the guidelines of the programme, a minimum of 80% of the funds are to be used for providing connectivity to unconnected habitations, with priority accorded to connecting habitations having population of 1000 and above.

(b) The unit for coverage under PMGSY is a `Habitation` which is the cluster of population living in an area, the location of which does not change over time. The population of all habitations within a radius of 500 metre (1.5 km. of path distance in case of Hills) may be clubbed together for the purpose of determining the population size. The population as recorded in the Census 2001 shall be the basis.

(c) The geometric standards and structural design for the construction of Rural Roads are as per Indian Roads Congress Rural Roads Manual IRC SP 20: 2002. The Manual prescribes design norms based on traffic expected, nature of the soil and terrain and climatic factors.